[31 July, 2002] RAJYA SABHA

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI): (a) to (d) The information is being collected and will be laid on the Table of the House.

## Suspended employees in NDMC

†1527. SHRI RAJIV RANJAN SINGH 'LALAN: SHRI RAM JETHMALANI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that several officers and employees of NDMC have been suspended during the last three years on account of corruption charges;

(b) if so, details thereof;

(c) whether it is also a fact that many of them have been reinstated;

(d) if so, the number of officers/emplyoees, so reinstated;

(e) whether they have been acquitted by the Court; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYA SAGAR RAO): (a) and (b) During the years 1999 to 2001, four employees of New Delhi Municipal Council (NDMC) were placed under suspension for cases registered against them under the Prevention of Corruption Act for the demanding and accepting illegal gratification or for entering into criminal conspiracy to cause financial loss to the Council.

(c) and (d) No, Sir. All the four employees continue to be under suspension.

(e) No, Sir.

(f) Does not arise.

## Rehabilitation of earth Quake victims of Gujarat

1528. SHRI RAJKUMAR DHOOT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that relief work for rehabilitation of earthquake victims of Gujarat has not been completed so far;

<sup>†</sup>Original notice of the Question was received in Hindi.

(b) if so, the details of work completed and which remains to be completed with the number of families and establishments rehabilitated and yet to be rehabilitated;

(c) the amount of money spent on reconstruction work up to June 2002; and

(d) whether sufficient funds are available for remaining work and by when the entire work is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI): (a) Government of Gujarat has reported that the process of reconstruction and rehabilitation is going on.

(b) A detailed status report received from the State Government on reconstruction and rehabilitation activities is given in the statement-1 (*See* below).

(c) An amount of Rs.1,773 crore has been spent by the State Government on Rehabilitation and reconstruction, excluding relief. The details are given in the statement-II (*See* below).

(d) Necessary funds are available for the purpose and the entire work is likely to be completed by June, 2004.

#### Statement-I

Detailed status report on rehabilitation and reconstruction

#### 1. HOUSING

Repairs (Families with Damaged Houses)

houses to be repaired	971538
Houses Repaired	844853
	(87%)
Houses being repaired	126685
Expected completion	Sept. 2002
Reconstruction (Families with Destroyed Houses)	
Houses to be reconstructed	233660
Houses Reconstructed	89789 (38%)
Houses being reconstructed	143871
Expected completion	Sept. 2003

[31 July, 2002]

RAJYA SABHA

## 2. LIVELIHOOD

#### Agriculture

(Input Kits, Pucca Structure on Farm and Irrigation Assets)

Applications sanctioned	179510
Assistance disbursed	176198 (98%)

Cottage and Rural Industries

(Tool Kits, Looms, Loan Subsidy and Working Capital Assistance)

Applications sanctioned to artisans	52037
Assistance disbursed to artisans	35579 (68%)
Expected completion	Sept. 2002

## 3. SOCIAL REHABILITATION

Anganbadis

(Repairs and Reconstruction

Total	3275
Repaired/Reconstructed	1783 (54%)
Expected completion	Dec. 2002
Widows sanctioned pension	998
Aged without support sanctioned old aged pension	245
Old age homes planned	3
Orphan homes for boys and girls planned	3 each
Distribution for Supportive Devices for disabled person	ns 5029

## 4. HEALTH

# (Govt. Hospitals, Community Health Centres, Primary Health Centres, Sub-Centres, Dispensary, Staff Quarters)

Total Repairs	1257
Facilities repaired till date	35
Expected completion	Sep'02
Total Reconstruction	299
Facilities reconstructed till date	79
Expected completion	Jun'03

14023

#### 5. EDUCATION Primary Education Classrooms damaged/destroyed 49389 Classrooms repaired/reconstructed 46049 (93%) **Expected** completion June 2003 Secondary and Technical Education School/Institutes damaged/destroyed 2450 School/Institutes damaged/reconstructed 1153 (47%) Expected completion March'04 6. Public Buildings State (R and B) -Repairs and Reconstruction Total 5547 Works completed 1756 Expected completion Dec. 2004 Panchayat Buildings-Repairs and Reconstruction Total 2164Works completed 565 Expected completion Sept. 2003 **Police Housing-Repairs and Reconstruction** Total 6396 Works completed 1658 **Expected** completion Dec. 2004 7. Industries (Subsidy to Small Industries and Cash Assistance to Cabins and Shop Owners) Applications received 37085 Applications sanctioned 14944

Disbursements

#### Statement II

Statement of Expenditure	in Rehabilitation of GEERP
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(Rs. in Crores)

		(110: 11 010100)
S.No.	Sector	Total
1	Housing	1,479.90
2	Health	0.42
3	Education	60.75
4	Dam Safety and Irrigation	18.90
5	Urban and Rural Infrastructure	47.32
6	Power	25.54
7	Public Building	29.09
8	State Highways and Bridges	63.81
9	Agricultural	29.67
10	Livelihood Rehabilitation	9.50
11	Community Participation Support	0.56
12	Disaster Management Capacity Building	8.32
	TOTAL :	1,773.78

\*In Education, Health and Housing construction have been done by donors on 100% basis for which no expenditure has been made by GOG, even though physical reconstruction is completed/on going.

#### CBI Raid on The Premises of a Former Acting Chief Justice

1529. SHRI C. RAMACHANDRAIAH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the CBI raided the premised of a former acting Chief Justice of Punjab and Haryana High Court who was alleged to have amassed property worth over Rupees one crore;

(b) if so, whether the CBI registered a case against him for alleged allotment of petrol pumps on forged documents when he was Chairman of Punjab Oil Selection Board; and